

(a) whether there is any scheme under Government's consideration to introduce "Own Your Container" service on railways; and

(b) if so, what are the details of this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) The salient features of the scheme are as follows:—

(i) The scheme will be initially introduced between points where container services are already in operation.

(ii) The container users would be given a rebate on freight as an incentive for owning containers.

(iii) Dimensions and designs of the containers would have to be approved by railways.

(iv) The container owners will be normally expected to provide their own transport between the rail container terminal and their premises but in case they so desire, this work may be undertaken by the railways, if possible, on recovery of charges.

(v) The container owners would be assured of guaranteed supply of containers up to a fixed number, as mutually decided upon.

APPLICATIONS OF COMPANIES CLEARED UNDER M. R. T. P. ACT

11. SHRI SARDAR AMJAD ALI :
SHRI HARSH DEO MALAVIYA :
SHRI HIMMAT SINGH :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the names of companies whose cases have been approved under the Monopolies and Restrictive Trade Practices Act since its inception giving such details as:—

(i) terms proposed by the companies;

(ii) terms approved by Government;

(iii) Group affiliations; and

(b) which of these approved cases have been proceeded further by the companies concerned?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN) : (a) Information is being gathered and shall be laid on the Table of the House.

(b) Implementation of the approved proposals has to be done by the applicant undertakings and information in this respect is not yet available.

EROSION OF KOSI PROJECTS' MAIN EASTERN CANAL

12. SHRIMATI PRATIBHA SINGH :
SHRI GUNANAND THAKUR .

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the details of the report of the Central official team which was lately sent to assess the Kosi problem and to explore remedies for the serious erosion of the Kosi Projects main eastern canal near the power house; and

(b) the decision and steps taken in the light thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b) The Central official team which was sent to assess the Kosi problem and to explore remedies for the serious erosion of the Kosi Projects main eastern canal visited the site from the 23rd to 25th April, 1973. The report of the team is expected shortly. The recommendations of the team will be examined and processed expeditiously on receipt.

POWER PLANNING

13. SHRI VENIGALLA SATYANARAYANA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have come to the conclusion that power planning should not be linked to the Five Year Plan; and

(b) if so, the reasons therefor?